

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW – 242 - 2020**

Shaikh Nurudin Shaikh Abubakar. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. C. Padgaonkar, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. N. Kholkar,  
Additional Government Advocate for the Respondents.**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 5<sup>th</sup> October, 2020.****P.C. :-**

Heard Mr. C. Padgaonkar for the Petitioner. Mr. D. Pangam, the learned Advocate General appears along with Ms. N. Kholkar, Additional Government Advocate for the Respondents.

2. At the request of the learned Advocate General, we post this matter for further consideration on 19/10/2020.

**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**